## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 41(ND)2015 **CA. NO**.

**CORAM:** 

PRESENT: Smt. Ina Malhotra

**HON'BLE MEMBER (J)** 

SH. S.K. MOHAPATRA HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016

NAME OF THE COMPANY: M/s. Mukesh Aggarwal V/s. M/s. Wave Buildcon Pvt. Ltd

**SECTION OF THE COMPANIES ACT: 397/398** 

<u>S.NO.</u>	NAME_	DESIGNATION	REPRESENTATION	SIGNATURE
1.	AMIT DAYA	L ABVOCATE	RESP. 1,244	Dyl
2.	Skilley Sushant K	Pu 3 Ima Adr 3	Petilin	-

## ORDER

An application has been filed by the Respondents seeking modification of the order dated 29.08.2016 whereby the Respondents have been restrained from disposing of the stock-in-trade, and a status quo has been directed to be maintained.

Notice of the application to the Respondents for the date already fixed, i.e.

16.01.2017.

[ S.K. MOHAPATRA] MEMBER [T] [ INA MALHOTRA]
MEMBER[JUDICIAL]

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